

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

IA 4434/2023 In C.P. (IB)/1A(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 25.10.2023

NAME OF THE PARTIES: U. B. ENGINEERING LIMITED

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. None for the Petitioner.
2. Mr. Krishnan Iyer, Advocate i/b Pragnya Legal appeared for the Respondent.
3. Learned Counsel for the Respondent seeks further two weeks' time to place on record reply. Time granted.
4. List this matter on **22.11.2023** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna